

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. No	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Muneesh Garg, ASJ-01 (POCSO)	Sh. Balwinder Singh, ASJ, (FTSC) (POCSO)-01	Sh. Manoj Kumar, ASJ (FTSC) (POCSO)-02
2	Sh. Balwinder Singh, ASJ, (FTSC) (POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Muneesh Garg, ASJ-01 (POCSO)
3	Sh. Manoj Kumar, ASJ (FTSC) (POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)	Sh. Balwinder Singh, ASJ, (FTSC) (POCSO)-01
4	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ (FTSC) (POCSO)-02	Sh. Rakesh Kumar-IV, ASJ-02
5	Sh. Rakesh Kumar-IV, ASJ-02	Sh. Abhishek Goyal, ASJ-03	Sh. Joginder Prakash Nahar, ASJ (FTC)
6	Sh. Abhishek Goyal, ASJ-03	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Virender Kr. Kharta, ASJ (FTC)
7	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Raj Kumar, ASJ-05	Sh. Abhishek Goyal, ASJ-03
8	Sh. Raj Kumar, ASJ-05	Sh. Rakesh Kumar-IV, ASJ-02	Ms. Ekta Gauba Maan, Spl.Judge (NDPS)
9	Ms. Ekta Gauba Maan, Spl.Judge (NDPS)	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Sh. Raj Kumar, ASJ-05
10	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Ms. Ekta Gauba Maan, Spl.Judge (NDPS)	Sh. Anuj Aggarwal, ASJ (Spl.FTC)
11	Sh. Anuj Aggarwal, ASJ (Spl.FTC)	Ms. Deepika Singh, ASJ (FTSC)(RC)	Ms. Priyanka Bhagat, ASJ (SC-RC)
12	Ms. Deepika Singh, ASJ (FTSC)(RC)	Ms. Priyanka Bhagat, ASJ (SC-RC)	Sh. Rajesh Kumar, ASJ (SC-POCSO)
13	Ms. Priyanka Bhagat, ASJ (SC-RC)	Sh. Anuj Aggarwal, ASJ (Spl.FTC)	Ms. Deepika Singh, ASJ (FTSC)(RC)
14	Sh. Joginder Prakash Nahar, ASJ (FTC)	Sh. Virender Kr. Kharta, ASJ (FTC)	Sh. Sushil Anuj Tyagi, ASJ-04
15	Sh. Virender Kr. Kharta, ASJ (FTC)	Sh. Joginder Prakash Nahar, ASJ (FTC)	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 28707-742/F.1(3)/Gaz/2024

Dated 27.04.24

Sub:- Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The AO(J)/AO/Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch ,(Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The In-Charge, Lock-up, Tis Hazari Courts, Deli.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi